

Government Health Scheme. The existing hospital at Hyderabad is not in a position to cater to the needs of all the beneficiaries, which include old-age freedom fighters, the Central Government employees, the retired employees, and other covered patients, located at distant places of the State who have to travel 100 to 300 kilometers even for medical checkups and obtaining drugs, etc. There is urgent requirement for establishing more hospitals and advanced diagnostic centres in all the important districts of the State. There is a need for establishing, at least, five CGHS hospitals in Warangal, Nalagonda, Mahabubnagar, Nizamabad, and Adilabad districts of the State. It is also requested to provide more sophisticated and advanced machinery in all the hospitals. Furthermore, there is urgent requirement for establishing wellness centres throughout the State to cover all the geographical areas. In this connection, I would request to you to kindly provide me the doctor-patient ratio under the CGHS. I feel, the doctor-patient ratio is required to be increased substantially. In addition to the existing consultancy services, other more acute medical problems may be added to the list. It is also requested to increase authorized medical chemists in various districts of Telangana so as to make the medicines available in the reach of beneficiaries. More doctors may be made available for tele-consultation in all parts of the country.

**Demand to implement the accidental insurance scheme for fishermen under the
Pradhan Mantri Matsya Sampada Yojana**

श्री जयप्रकाश निषाद (उत्तर प्रदेश): महोदय, मैं आपका ध्यान एक अति महत्त्व के मामले की ओर आकृष्ट करना चाहता हूँ।

यह विदित है कि माननीय मोदी जी की सरकार ने पशुपालन और मत्स्य पालन के क्षेत्र पर विशेष बल देकर देश में मत्स्य पालकों के प्रति अपनी उदार मंशा का परिचय दिया है और 'प्रधानमंत्री मत्स्य सम्पदा योजना' के जरिये मछुआरों की आय में बढ़ोतरी करने का सफल प्रयास किया है, किन्तु हाल के दिनों में 'प्रधानमंत्री मत्स्य सम्पदा योजना' के अन्तर्गत मछुआरों के निमित्त दुर्घटना बीमा योजना के कार्यान्वयन में होने वाले अकारण विलम्ब के कारण अल्प आय वाले मछुआरों के परिवारों की सामाजिक सुरक्षा का हनन हो रहा है।

महोदय, इस बीमा योजना के अन्तर्गत दुर्घटना में हुई मृत्यु और अंग-भंग की स्थिति में 2 लाख रुपयों की प्रतिपूर्ति का प्रावधान था। वर्तमान सरकार ने 'प्रधानमंत्री मत्स्य सम्पदा योजना' लाभार्थी उन्मुख केन्द्र प्रायोजित गतिविधियों के अन्तर्गत इसके कवरेज को बढ़ाकर 5 लाख रुपये कर दिया है, 31.05.2020 के बाद बीमा पॉलिसी को नवीनीकृत नहीं किया है। फलतः बीते 8 महीनों के दौरान अल्प आय वाले मछुआरों के परिवार बीमा की राशि प्राप्त करने से वंचित रह गए हैं। इतना ही नहीं, तेलंगाना की सरकार ने चूंकि राज्य से प्राप्त होने वाले अनुदान को बीमा राहत

से संबद्ध कर दिया है, इसलिए मछुआरा समाज के अल्प आय वाले इन मत्स्य परिवारों को न तो राज्य से कोई सहायता प्राप्त हो रही है और न ही उन्हें बीमा की राशि मिल रही है।

अतः मैं सरकार से मांग करता हूँ कि उक्त बीमा योजना के कार्यान्वयन में होने वाले अकारण विलम्ब को समाप्त करने हेतु तत्काल कदम उठाया जाए।

Demand to deploy widows of railway employees on general duty

SHRI ELAMARAM KAREEM (Kerala): Sir, Indian Railways is offering appointment to widows on compassionate grounds. This gesture keeps the society on the right path. But it is a matter of concern that these young widows are offered appointments without considering their family circumstances. Many of these widows are left all alone after the sudden demise of their husband, at times, with young children who need constant care of mother. Unfortunately, it is understood that even for this category of employees, Railways is offering appointment in open line, shift duties or in safety categories, where the employee is not in a position to take care of the needs of her children. Being a single parent, this will put them through many hardships.

Therefore, it is requested that while offering appointments, that is, for appointment as General Assistants, to widows, especially the widows with children below 18 years of age, their educational qualification and family circumstances may also be duly considered. Appointment given otherwise fulfills only financial needs of the family. The role of a single parent as mother in children's upbringing cannot be ignored especially during these critical times. I request the Government to consider this issue and take necessary action.

DR. FAUZIA KHAN: Sir, I associate myself with the Special Mention made by the hon. Member.

Demand to take action against hackers engaged in theft of money of consumers of various Cooperative and Government Banks

डा. भागवत कराड़ (महाराष्ट्र): महोदय, हाल ही के दिनों में देश में कई बैंकों में विदेशों से हैकरों द्वारा पैसों की निकासी अवैध तरीके के द्वारा हो रही है। हाल ही में ऐसा ही एक वाक्या महाराष्ट्र के नांदेड़ जिले के एक बैंक के साथ हुआ है। उस बैंक के ग्राहकों के खाते से NEFT, RTGS द्वारा निकासी की गई है। इसमें पुलिस द्वारा इस घटना के संबंध में कुछ लोगों को गिरफ्तार किया गया है। यह काम नाइजीरियाई हैकर्स द्वारा संचालित किया जा रहा है। इस संबंध में भारत में भी लोग बैंकों से ग्राहकों की जानकारी चुराकर इस तरह के गिरोह को दे रहे हैं। इससे बैंक में